GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 282
TO BE ANSWERED ON- 05/02/2024

SCHEME OF PVTG

282. SHRI RANJEETSINGH NAIK
   NIMBALKAR:
   SHRI KHAGEN MURMU:
   SHRI SUNIL KUMAR SINGH:
   SHRI NARANBHAI KACHHADIYA:
   SHRI BIDYUT BARAN MAHATO:
   SHRI DEVJI M. PATEL:
   SHRI DILIP SAIKIA:
   SHRI SUDHAKAR TUKARAM
   SHRANGARE:

   Will the Minister of TRIBAL AFFAIRS be pleased to state:

   (a) the salient features of PVTG mission;
   (b) whether the Government has formulated any new scheme for development of Particularly Vulnerable
       Tribal Groups (PVTGs) in mission mode;
   (c) if so, the details thereof;
   (d) the steps taken by the Government for socioeconomic and holistic development of PVTGs; and
   (e) the details of the States in which AC tribes (Primitive race) are mainly present?

   ANSWER

   MINISTER OF STATE FOR TRIBAL AFFAIRS
   (SHRI BISHWESWAR TUDU)

   (a) to (c): Hon'ble Prime Minister launched Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan
       (PMJANMAN), on Janjatiya Gaurav Divas (15th November 2023) which happens to be birth anniversary
       of Bhagwan Birsa Minda from Khunti Jharkhand, with financial outlay of around Rs.24,000 Crore. The
       mission aims to saturate PVTG households and habitations with basic facilities such as safe housing,
       clean drinking water and sanitation, improved access to education, health and nutrition, road and telecom
       connectivity, electrification of un-electrified households and sustainable livelihood opportunities in a
       mission mode manner in 3 years. PM-JANMAN focuses on 11 critical interventions to cover all the
       eligible PVTG beneficiaries / PVTG villages & habitations based on the existing gaps being captured
       through mobile app developed for the purpose through BISAG-N. These interventions will be
       implemented by 9 Ministries. Ministry of Tribal Affairs would be the nodal Ministry.

   (d): For socio-economic and holistic development of PVTGs, this Ministry has been implementing the
       Scheme of “Development of PVTGs” wherein funds are provided to the concerned State Government / UT
       on the basis of their proposals for Conservation cum Development (CCD) plans. Besides
       development projects are undertaken by the States out of Tribal Sub-Plan funds.
Ministry of Tribal Affairs is also implementing a flagship scheme “Eklavya Model Residential School (EMRS)” to provide quality education to ST Students from class 6th to 12th. 5% seats in each of the EMRSs are reserved for PVTG students.

In the scheme of National Fellowship, 25 slots out of 750 slots are reserved for PVTG students. Under National Overseas Scholarship for ST students, 3 slots out of 20 slots are reserved for PVTG candidate.

(e): There are 75 groups of most vulnerable sections amongst the tribal communities who are classified as the Particularly Vulnerable Tribal Groups (PVTGs), which were earlier named as Primitive Tribal Groups (PTGs), spread over 18 States viz. Andhra Pradesh, Bihar, Chhattisgarh, Gujarat, Jharkhand, Karnataka, Kerala, Maharashtra, Madhya Pradesh, Manipur, Odisha, Rajasthan, Tamil Nadu, Telangana, Tripura, Uttarakhand, Uttar Pradesh & West Bengal and the Union Territory of Andaman & Nicobar Islands.

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